

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.02- **IA/705(AHM)2024**  
in  
**CP(IB) 37 of 2017**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

PSL Ltd  
V/s  
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 01/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Sheth, Adv. a.w. Mr. Rajeev Chawla. Adv.  
For the Respondent :

**ORDER**

The 15<sup>th</sup> progress report in terms of Regulation 15 of the Liquidation Process Regulation, 2016 filed by the Liquidator. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly **IA/705(AHM)2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**